

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 21 OF 2016,
APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017 & IA NO. 495 OF 2017,
APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015,
APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394
OF 2014 & IA NO. 287 OF 2015

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 21 OF 2016

Municipal Corporation of Greater Mumbai **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. Harinder Toor
Mr. Kshitez Kaushik
Mr. Bhagat (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
Ms. Stuti Kishan
for Mr. Buddy A. Ranganathan for R-1
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2
Mr. Hasan Murtaza for RInfra

APPEAL NO. 195 OF 2017 & IA NO. 656 OF 2017
& IA NO. 495 OF 2017

Reliance Infrastructure Ltd. **Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission **Respondent(s)**
& Ors.
Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Raunak Jain
 Mr. Vishvendra Tomar
 Ms. Stuti Kishan
 for Mr. Buddy A. Ranganathan for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.
 Mr. Abhishek Munot
 Mr. Kunal Kaul
 Mr. Akshat Jain for R-2

Mr. Harinder Toor
 Mr. Kshitez Kaushik
 Mr. Bhagat (Rep.) for R-3

Mr. Akshya Shandilya for Impleader

APPEAL NO. 296 OF 2015
& IA NO. 477 OF 2015,

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|---|------|----------------------|
| Reliance Infrastructure Ltd. | | Appellant(s) |
| Vs. | | |
| Maharashtra Electricity Regulatory Commission & Ors. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Raunak Jain
 Mr. Vishvendra Tomar
 Ms. Stuti Kishan
 for Mr. Buddy A. Ranganathan for R-1

Mr. Abhishek Munot
 Mr. Kunal Kaul
 Mr. Akshat Jain for R-2

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392, 394
OF 2014 & IA NO. 287 OF 2015

| | | |
|---|------|----------------------|
| Reliance Infrastructure Ltd. | | Appellant(s) |
| Vs. | | |
| Maharashtra Electricity Regulatory Commission & Anr. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Raunak Jain
 Mr. Vishvendra Tomar

Ms. Stuti Kishan
for Mr. Buddy A. Ranganathan for R-1

Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **07.09.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk